

**Production capacity of Paper Mills**

4268. SHRI K.T. KOSALRAM : Will the Minister of INDUSTRY be pleased to state:

(a) the installed productive capacity of paper industry and its present utilisation rate; and

(b) the licensed capacity of paper industry and the steps being taken to reach the targeted installed capacity of 23 lakh tonnes per annum by 1984-85?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) The installed capacity of the units in the paper and paper board industry as on 2-4-80 was 15.38 lakh tonnes and its present utilisation is approximately 70%.

(b) In addition to the existing installed capacity, Industrial Licences for a total capacity of about 5 lakhs tonnes are under various stages of implementation. Government have also been encouraging the growth of further capacity in the paper industry, and steps taken in this direction are:

(i) the setting up of Paper Mills based on secondary raw materials which does not involve foreign exchange expenditure has been delicensed.

(ii) The facility of imports of second hand paper plants has been allowed upto a capacity of 30 tonnes per day.

(iii) The import of pulp has been liberalised.

(iv) The import duty on waste paper used for paper making has been waived.

(v) Excise rebates have been allowed to small paper mills for the use of unconventional raw material.

(vi) Special incentives have been offered for the utilisation of bagasse for paper making.

**Creation of Class II Posts in Indian Statistical Service**

4269. SHRI V. KISHORE :  
CHANDRA S. DEO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government accepted the Third Pay Commission's recommendations regarding the creation of Standard Class II posts in the Indian

Statistical Service for absorption of Feeder post holders at present working on an *ad-hoc* basis in Grade IV of the Indian Statistical Service ;

(b) if so, the reasons for not implementing the decision so far; and

(c) the time by which it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) . Third Pay Commission did not recommend the creation of Standard Class II grade or level in the Indian Statistical Service for absorption of feeder post holders. The Commissions' recommendations mainly related to improving the Cadre structure of the Indian Economic Service/Indian Statistical Service with a view to improve the prospects of promotion of the direct recruits to Grade IV. The Commission had recommended to down grade a substantial number of Grade IV posts so that direct recruits would have reasonable prospects of moving into Grade III in about the sixth year of service. Government did not accept this negative recommendation. It was decided to adopt a positive approach by encadring more posts carrying economic and statistical functions in the higher grades so as to improve the Cadre structure.

**Sales Tax on Liquor in Delhi**

4270. SHRI BHIKHU RAMJAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the sales tax is being charged at the first point on sale of liquor in Delhi and thereby causing tremendous loss to the Delhi Administration ;

(b) whether this loss of revenue has been investigated ;

(c) if so, the details thereof ; and

(d) the steps proposed to be taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA) : (a) According to the Delhi Administration, sales tax is being charged at the last point and not on the first point on sale of liquor in Delhi.

(b) to (d) . Do not arise.